NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/147/2016

NAME OF THE PETITIONER(S)

: M/s Avigo Trustee Company Pvt. Ltd. & another

NAME OF THE RESPONDENT(S)

: M/s G.E.T. Power Private Limited & 8 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Coursel for Ry

Cannul for

R-3

of Mahadus

V Mahaded Amiban Viljay K-Gaw them kumar

ORDER

Counsels for both the parties are present. Counsel for Respondent submitted that appeal has been filed against the order dated 21.12.2016 and prayed for more time to seek interim stay from the Hon'ble High Court of Madras. At request, time is enlarged. Put up on 21.11.2017 at 10.30 A.M.

ghk

MEMBER (JUDICIAL)